

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 301

Dated: 14.07.2015

In partial modification to the High Court Order No. 75 dated 22.04.2009 read with Order No. 57 dated 21.04.2009, it is hereby ordered that 2 (two) credit points shall be awarded to the Judicial Officer for each case settled through mediation.

By Order

Kaneez Fatima
14-7-2015
(Kaneez Fatima)
Registrar General

No: 7113-38/CS
Copy to the:-

Dated: 14.07.2015

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice/Hon'ble Judges, High Court of J&K,
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar, for information.
4. All Principal District & Sessions Judges, _____, for information
and with the request to circulate the same amongst all Judicial Officers posted
in their respective District.
5. Incharge NIC for uploading the same on website.
6. Order file.

Kaneez Fatima
14-7-2015
Registrar General